GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1451 TO BE ANSWERED ON 31.07.2024

RAILWAY OVERBRIDGES ON DELHI-SHAMLI-SAHARANPUR RAILWAY LINE

†1451 MS IQRA CHOUDHARY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway crossings on which construction of overbridges is in progress currently on Delhi-Shamli-Saharanpur railway line;
- (b) the likely completion time of these under construction over bridges;
- (c) the number of bridges where the work has been completed by Railways but approach is yet to be put in place by other Departments; and
- (d) the measures taken/likely to be taken by the Government with concerned department to complete the work on time?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

There are 07 Nos. sanctioned works of construction of Road Over Bridge (ROB) in lieu of Level crossings (LCs) on Delhi-Shamli-

Saharanpur railway line, which are at various stages of planning and execution.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of work:

- (i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants then Railway may permit them to execute the work on a single entity basis.
